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## (2024) 03 TP CK 0028

## **Tripura High Court- Agartala**

Case No: Regular Second Appeal No. 19 Of 2023

Pramesh Chandra Das APPELLANT

Vs

Manik Das & Anr. RESPONDENT

**Date of Decision:** March 27, 2024 **Hon'ble Judges:** S.D. Purkayastha, J

**Bench:** Single Bench

Advocate: S. Majumder, D. Sarma

## Judgement

## S.D Purkayastha, J

Mr. D. Sarma, learned counsel appearing for the respondents prays for 2[two] weeks time to file additional written statement. He also submits that after filing of additional written statement, the matter of admission hearing can be taken up.

Considered.

List this matter on 12.04.2024.